

# High Court Of Judicature At Allahabad

## OFFICE MEMORANDUM

**No. 306 /Admin(Services)/2017 Dated: Allahabad : April 28, 2017**

The following Additional District & Sessions Judges (Fast Track Court) have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on May 08, 2017 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl No		Name of Officer	Present Place of posting	Place to which transferred
1.	6124	ANIL KUMAR-IV	Bareilly	Gautam Buddha Nagar
2.	6143	TRILOK PAL SINGH	Deoria	Rampur
3.	6099	NIRMAL CHANDRA SEMWAL	Gautam Buddha Nagar	Lakhimpur Kheri
4.	6196	SMT. ANAMIKA CHAUHAN	Lakhimpur Kheri	Saharanpur
5.	6191	DR. (SMT.) PALLAVI AGARWAL	Lucknow	Bijnor
6.	6069	AJAY SINGH	Pratapgarh	Bareilly
7.	6174	PRASHANT MITTAL	Rampur	Pratapgarh
8.	6198	SMT. NEETU PATHAK	Saharanpur	Lucknow

**BY ORDER OF THE COURT,**

Sd/-  
**(DINESH KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 306 (i)/Admin (Services)/2017 Dated: Allahabad : April 28, 2017**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
7. The Registrar (Judicial) (Budget), High Court, Allahabad
8. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Officer on Special Duty (Judicial) (Computer)/ In-charge Computer Centre, High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(ATUL SRIVASTAVA)**  
**Jt. Registrar (J) (Services)**